

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**WESTERN ZONE BENCH, PUNE****AT PUNE****ORIGINAL APPLICATION NO. 128 OF 2025 (WZ)**

ADITYA SINGH CHAUHAN

... APPLICANT

VERSUSGUJARAT POLLUTION CONTROL BOARD
& ORS.

... RESPONDENTS

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PUNE

DATE : 12/06/2026


ADVOCATE FOR RESPONDENT NO. 8

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH, PUNE

AT PUNE

ORIGINAL APPLICATION NO. 128 OF 2025 (WZ)

ADITYA SINGH CHAUHAN

... APPLICANT

VERSUS

GUJARAT POLLUTION CONTROL BOARD
& ORS.

... RESPONDENTS

**REPLY ON BEHALF OF RESPONDENT
NO. 8 – M/S. ARIES COLOUR CHEM
PRIVATE LIMITED**

**MAY IT PLEASE THE HON'BLE TRIBUNAL
MOST RESPECTFULLY SHOWETH:**

The Respondent No. 8, M/s. Aries Colour Chem Private Limited submits its preliminary reply to the Original Application as under:

1. At the outset, it is submitted that, the contents of the Original Application are not admitted by the Respondent No.8 and that the contents therein are false and incorrect. The Respondent No.8 submits that the statements and averments made in the Original Application are not admitted except so far they are expressly admitted herein under. It is further submitted that, the Respondent No.8 craves leave of this Hon'ble Tribunal to file a detailed reply if

necessary in the present proceeding. At the outset, the Original Application filed by the Applicant is devoid of any merit and is liable to be dismissed with compensatory cost. The Applicant has not approached this Hon'ble Tribunal with clean hands and has suppressed material facts herein, and thus the present Application is required to be dismissed.

2. This Respondent vehemently denies the baseless allegation made by the Applicant that it has been operating its industrial facility in defiance of legal mandates or closure directions. It is submitted that whenever the answering Respondent was served with statutory notices or transient closure directions by the Respondent No. 1, Gujarat Pollution Control Board (GPCB) , it immediately ceased relevant operations, paid necessary dues, carried out rectification measures, and resumed trials/operations strictly upon receiving formal validation and trial run revocations from the Board. As explicitly recorded in GPCB's official Action Taken Report, "*no any industry (respondent nos. 6 to 10) is operated without revocation of the Board.*"
3. The answering Respondent holds a valid Consolidated Consent and Authorization (CC&A) No. AWH-151574 issued on 17/12/2025, which remains legally valid up to 24/09/2030. The Respondent

operates its facility within the lawful parameters of this environmental clearance framework.

4. The unit maintains strict segregation of its effluent into high-concentration (High COD) and low-concentration (Low COD) streams. High COD effluent is treated and entirely evaporated utilizing an in-house Multi-Effect Evaporator (MEE) system combined with a Mechanical Vapor Recompression (MVR) plant and a Spray Dryer to achieve full Zero Liquid Discharge. During the comprehensive inspection, no bypass, live illegal discharge, or effluent accumulation was detected outside or near the surrounding areas of the unit's premises. The site footprint outside the boundary wall was explicitly found to be dry. In line with the instructions received, the Respondent has undertaken the installation of a flow meter at the low-COD ETP inlet and has updated the ETP nomenclature layouts and flow sheet diagrams displaying individual operational capacities to clear any administrative ambiguity.
5. The Respondent No.8 submits that while online analysers for parameters were actively working and recording data locally at the ETP outlet line during inspection, the digital transmission link to the central GPCB/CPCB servers was experiencing minor

configurations. The technical calibration and live online end-to-end server connectivity have since been fully optimized.

6. The Respondent No.8 submits that the transient fugitive emission noted during inspection near the chemical storage area was isolated to a minor gland leakage in the pump connected to the Aniline storage tank. This was immediately repaired by replacement of the defective mechanical seals. All high-efficiency process gas alkaline scrubbers attached to the H-Acid and Vinyl Sulphone manufacturing plants were verified to be in pristine operational order, maintaining an optimal scrubbing media.
7. The Respondent No.8 further submits that the high accumulation of gypsum sludge observed inside the covered storage area was due to logistical constraints at the common TSDF sites. The Respondent maintains active memberships with common TSDF sites (M/s. BEIL Ltd. & Shesh Enviro Infra Pvt. Ltd.) and has since fast-tracked the manifest-based dispatch to significantly lower the on-site inventory in absolute compliance with regulatory timelines. The unit is secured with an internal Storm Water Drain (SWD) grid routed directly into an SWD collection pit fitted with fixed pumps to safely return unexpected spills into the treatment stream, ensuring zero storm-water cross-contamination. Copies of the replies addressed to the

Respondent No.1 are annexed hereto and marked as **ANNEXURE – R-1 colly.**

8. The Respondent No.8 submits that the unit is functioning in accordance to the consented parameters and that the Respondent No.1 is inspecting the unit on regular basis. The latest sample reports also depict that there is no violation on the part of the Respondent No.8. Copy of the latest sampling report is annexed hereto and marked as **ANNEXURE – R-2.**

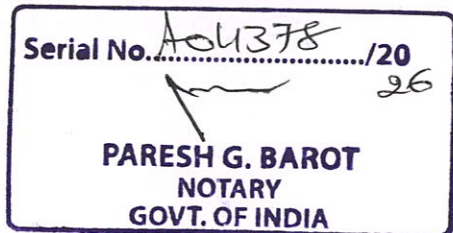
In light of the foregoing facts, technical upgrades, and standard environmental compliances implemented by the Respondent, it is most respectfully prayed that this Hon'ble Tribunal may be pleased dismiss the Original Application against the answering Respondent No. 8.

PUNE

DATE: 12/06/2026



ADVOCATE FOR RESPONDENT NO. 8



12 JUN 2026

**BEFORE THE NATIONAL GREEN TRIBUNAL, WESTERN
ZONE BENCH, PUNE, AT PUNE**

ORIGINAL APPLICATION No.128 of 2025 (WZ)

ADITYA SINGH CHAUHAN

APPLICANT

V/s

GPCB and ORS

RESPONDENTS

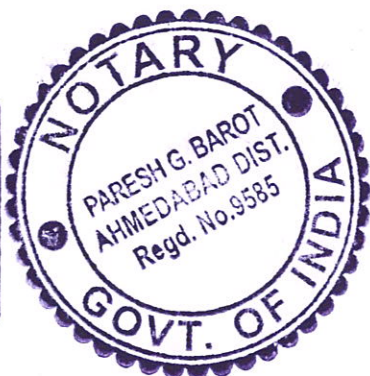
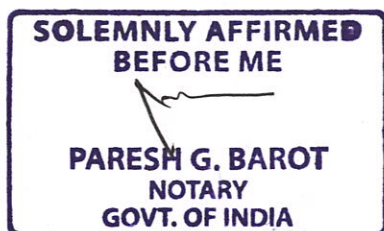
AFFIDAVIT IN SUPPORT OF REPLY

MAY IT PLEASE THE HON'BLE TRIBUNAL:

I, Hitesh Somabhai Patel, adult, occupation: business, having office at Plot No. DP/56 &57, Saykha Industrial Estate, At & Po: Saykha, Ta: Vagra Dist. Bharuch - 392140 do hereby state on solemn affirmation as under: -

I am the Authorised signatory of the Respondent No.8 above named and responsible for day to day administration of the business. As such, I have gone through the Reply being filed today. I find that the contents therein are true and correct to the best of my knowledge and belief and which may be treated as part and parcel of the present affidavit.

WHATEVER STATED ABOVE is true and correct to the best of my knowledge and belief. In witness whereof I have signed hereunder at Ahmedabad on 12th day of June 2026.

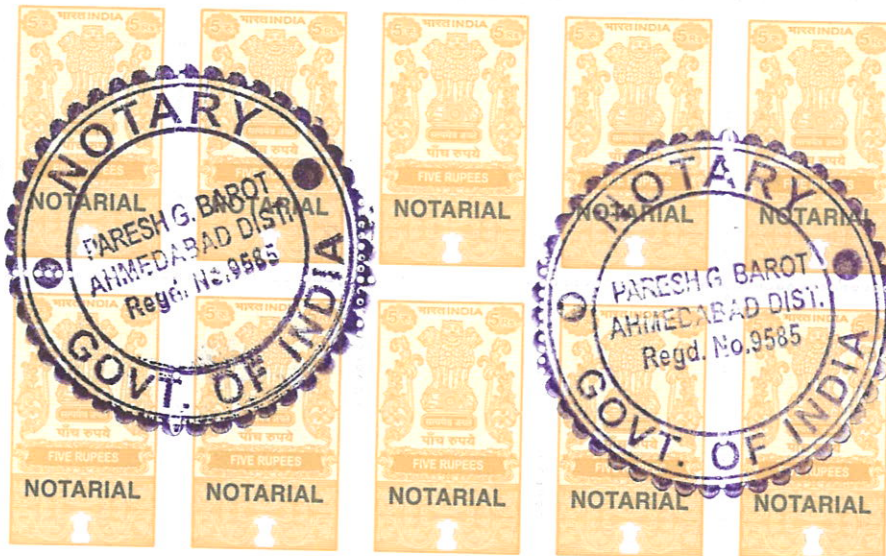


For, COMET COLOR CHEM INDUSTRIES

H.S. Patel
DEPONENT
Authorised Signatory

12 JUN 2026

25/10/2019
PARESH G. BAROT
NOTARY
AHMEDABAD DIST.



SOLEMNLY AFFIRMED
BEFORE ME
PARESH G. BAROT
NOTARY
GOVT. OF INDIA



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Gujarat Pollution Control Board

C-1/119/3, GIDC, Phase-II, Narmadanagar, BHARUCH-392 015. Phone : (02642) 246333

Email : ro-gpcb-bhar@gujarat.gov.in Web site : www.gpcb.gujarat.gov.in

ANNEXURE-R-1-Colly

BY Speed Post

SHOW CAUSE NOTICE

WHEREAS you Aries Color Chem Pvt. Ltd. are having industrial plant located at, Plot No. DP-56/57, Saykha Industrial Estate, Tal: Vagra, Dist: Bharuch-392130.

AND WHEREAS, the board officer had visited unit on dated 17/12/2025 and following non-compliance were observed:-

- Digital display Board as per CPCB guideline is not provided.
- Unit has not made proper nomenclature in ETP tanks with capacity & put flow diagram in ETP area.
- Unit has not provided flow meter at ETP inlet (for low COD).
- Online analyzer connectivity with GPCB/CPCB server is not done.
- Huge quantity of sludge found stored in storage area, housekeeping behind H acid plant (LSP yard) is found poor.
- In plant area, scrubber area leakages of pumps are observed and due to this these area housekeeping was found poor.

NOW THEREFORE, in exercise of the powers vested with this Board Under Section 33-A of the Water (Prevention and Control of Pollution) Act-1974, notice is hereby served on you, to show cause notice within 15 days from the date of receipt of this show cause notice in view of the non-compliance observed above and why legal action should not be initiated as per the provision of the Acts.

For and on behalf of
GUJARAT POLLUTION CONTROL BOARD

(K.N.VAGHAMSHI)

REGIONAL OFFICER, BHARUCH.

Outward No. GPCB/RO-BRCH/ID-65170/8240/17764

DT. 03/01/2026

To,
Aries Color Chem Pvt. Ltd.
Plot No. DP-56/57, Saykha Industrial Estate,
Tal: Vagra, Dist: Bharuch-392130.

To,
Mr. K.N. VAGHAMSI,
 Regional Officer
 (Bharuch)
 Gujarat Pollution Control Board

Date: 12/01/2026
 PCB ID: 65170

Subject	Reply regarding the show cause notice
Reference no	GPCB/RO-BRCH/ID:65170/8240 Date:03/01/2026

Respected Sir,

In connection with above stated subject and reference no. we informed you that officer's from the board has visited our unit on **17-12-202** and noted some points. Based on that board has issued us show cause notice

1. Digital display Board as per CPCB guideline is not provided

We will provide Digital display Board as per CBCB guideline with 30 days.

2. Unit has not made proper nomenclature in ETP tanks with capacity & put flow diagram in ETP area.

We has already made proper nomenclature in ETP tanks with capacity and also put flow diagram in ETP area.

3. Unit has not provided flow meter at ETP inlet (for low COD)

We had already provided flow meter at ETP inlet (for low COD)

4. Online analyser connectivity with GPCB/CPCB server is not done.

We have already received quotation for online analyser and we are in the process of finalising the same and we will install the same in due course.

5. Huge quantity of sludge found stored in storage area, housekeeping behind H Acid plant (LSP yard) is found poor).

Blwjk 12/1/26
 Post Received
 Gujarat Pollution Control Board
 BHARUCH



- As you may be aware that this year monsoon period was too long and due to this TSDf and the facilities started too late. We are regularly disposing the same as per condition of consent.
- We assure you that we will disposed the hazardous waste as per the consent condition. Details of Hazardous Waste disposal enclosed

6. In Plant area, scrubber area leakage of pumps are observed and due to this there area housekeeping was found poor.

- We had repaired the leakage in all pumps installed on in plant area and scrubber area and also we will moped our plant on regular basis for good housekeeping. We will implement Leak Detection and Repair in our plant and do regular preventive maintenance to reduce pollution, improve safety and reduce waste.

So, we are requesting you not to take any legal actions against us.

Thanking You

Yours faithfully,
For, Aries Colorchem Pvt. Ltd.

Authorized Signatory



Encl : A/a

Cc: To Unit Head Gandhinagar



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Gujarat Pollution Control Board

C-1/119/3,GIDC,Phase-II, Narmadanagar, BHARUCH-392 015. Phone : (02642) 246333

Email : ro-gpcb-bhar@gujarat.gov.in Web site : www.gpcb.gujarat.gov.in

BY R.P.A.D

SHOW CAUSE NOTICE

WHEREAS you M/s. Aries Color Chem Pvt. Ltd. are having industrial plant located at, PLOT NO: DP 56 \u0026 57, Saykha Industrial Estate, Tal-Vagra, Dist.Bharuch.

AND WHEREAS, the board officer had visited unit on dated 07/10/2025 and following non-compliance were observed:-

- Unit has not provided APCM as per existing consent with both TFH. Bypass line is provided with both bag filter attached with both boilers. During visit huge stoke of Hazardous Waste observed in to premises as spray dryer sludge @800 MT, gypsum sludge @1100 MT, iron sludge @700 MT, spent HCl @15 KL found stored in dedicated storage area.

NOW THEREFORE, in exercise of the powers vested with this board under section 31-A of the Air (Prevention and Control of Pollution) Act-1981, notice is hereby served on you, to show cause notice within 15 days from the date of receipt of this show cause notice in view of the non-compliance observed above and why legal action should not be initiated as per the provision of the Acts.

For and on behalf of
GUJARAT POLLUTION CONTROL BOARD


(K.N.VAGHAMSHI)
REGIONAL OFFICER, BHARUCH.

Outward No. GPCB/RO-BRCH/ID-65170/8055/27675

DT. 28/10/2025

To,
M/s. Aries Color Chem Pvt. Ltd.
PLOT NO: DP 56 \u0026 57, Saykha Industrial Estate,
Tal-Vagra, Dist.Bharuch.



To,
SHRI K.N. VAGHAMSI,
Regional Officer
(Bharuch)
Gujarat Pollution Control Board

Date: 30/10/2025
PCB ID: 65170

Subject	Reply regarding the show cause notice
Reference no	GPCB/RO-BRCH/ID:65170/8055 Date:28/10/2025

Respected Sir,

In connection with above stated subject and reference no. we informed you that officer's from the board has visited our unit on **07-10-2025** and noted some points. Based on that board has issued us show cause notice

- 1. Unit has not provided APCM as per existing consent with both TFH. Bypass line is provided with bag filter attached with boilers. During visit huge stoke of hazardous waste observed in to premises as spray dryer sludge@800 MT, Gypsum sludge @1110 MT, iron sludge @700 MT, spent HCL @15 KL found stored in dedicated storage area**
- With regards to this matter we assure you that, we will provide the APCM with TFH as per consent and for your kind reference here we attach the PO of the same the in ANX-1.
Please also note that as per environment clearance we do not required alkali scrubber but by mistake while issuing CCA alkali scrubber mentioned in CCA. We request you to please remove the same from our CCA while issue renewal CCA.
 - With regard to this matter, we have provided the line is not bypass line but the same is provided by manufacturer M/s. Thermax Limited for safety purpose in the case of Bag Filter chock up or any technical issue. The same is mentioned in their drawing also. We enclosed herewith drawing for your ready reference.

Amik 1/11/25
Post Received
Gujarat Pollution Control Board
BHARUCH



- With regard to this matter, we would like to submit that visit done during monsoon period and during monsoon all TSDF are closed and they are not accepting any sludge. The cement companies are also not accepting Gypsum Sludge and Iron Sludge due to monsoon.
- But now TSDF sights are opened and cement companies are also accepting hazardous waste i.e. Gypsum and Spray Dryer Sludge and we have started to dispose hazardous waste. We enclosed herewith details of hazardous waste disposed by us after visit.
- Please note that due to current uncertain whether condition Iron Sludge disposal is delayed. We will dispose Iron Sludge as soon as weather is stable.

So, we are requesting you not to take any legal actions against us.

Thanking You

Yours faithfully,

Aries Colorchem Pvt Ltd



Authorized Signatory

Encl: A/a

Cc: To Unit Head Gandhinagar

ARIES COLORCHEM PVT LTD.**PURCHASE ORDER**

To,
 Advantech Engineering
 Plot No. 96/2, Shed No. 221,
 Pushkar Industrial Estate, Phase – I, G.I.D.C., Vatva,
 Ahmedabad - 382445
 Attn. Mr. Mithilesh Shukla

Purchase Order No. → 01/ADV

Date → 11.10.2025

Your Quotation No. →

Date → 11.10.2025

We Are Pleased To Place An Order For The Below Mentioned Items ;

Sr. No.	Item Code	Description	Unit	Qty.	Rate Rs.
01	Erection	<p>1. Bag Filter for 10 Lac Kcal Solid Fuel Fired Thermic Fluid Heater</p> <p>(Technical & Work details as per your Quotation) All other terms & conditions as per your quotation</p>	No	01	8,10,000/- As per Quote
Total Amount In Rs. →					8,10,000/-

Please Note That All The Supplies Must Be Accompanied With Delivery Challan And Bill With Clear Demarcation Of Our Purchase Order No.

Delivery Period : 15 days

Payment Terms : Immediately

Mode of Despatch :

Despatch Arrangement : **By US / You**Method of Product Approval : **Inspection At Our End.**Requirement of Test Certificate : **Yes / No**Insurance : **By US / You / Not Applicable**Despatch Destination : **At Plot No. DP/56 & DP/57, Road No. 30, Nr. G.I.D.C.,****Water Tank, Saykha Industrial Estate, At & Po: Saykha, Dist. Bharuch**

* We Reserve The Rights To Reject The Material Not Confirming To The Specification As Mentioned In This Purchase Order.

* Short / Excess Qty. Shall Be Accepted By Us On Prior Consent Taken By Us.

* Any Dispute Arising Out Of Our Order Shall Be Subject To Jurisdiction Of Competent Court Within The District Of Ahmedabad

For, Aries Colorchem Pvt. Ltd.

GSTIN : 24AAHCA7021M2ZO

Authorized Signatory

FACTORY ADDRESS: PLOT NO. DP/56 & DP/57, Road No. 30, Nr. G.I.D.C., Water Tank, Saykha Industrial Estate, At & Po: Saykha, Dist. Bharuch

REGD. OFFICE: C-1/260, PHASE – II, G.I.D.C., VATVA, AHMEDABAD – 382445 TEL.NO. 079-29706296, 9909916784, 9909993191 E-MAIL: saykha@ariesgroup.in, info@ariesgroup.in



TO,
THE REGIONAL OFFICER,
THE REGIONAL OFFICE,
Gujarat Pollution Control Board
Bharuch

DATE: 13/10/2025
PCB ID: 65170

Subject: Submission of required details & compliance of instructions as per visit notice

Respected Sir,

With due respect, we would like to inform you that GPCB officer had come to visit our unit on date **07/01/2025**. They have given us some suggestions & instructions which have been followed by us as mention below:

- 1. The unit has provided the bypass line with the bag filter of Boiler (08 TPH) & Boiler (06 TPH).**
 - With regards to this matter, we have provided the line is not bypass line but the same is provided by manufacturer M/s. Thermax Limited for safety purpose in the case of Bag Filter chock up or any technical issue. The same is mentioned in their drawing also.
- 2. You are directed to provide APCM with TFH (10 kcal/Hr.) as per the consent.**
 - We assure you that, we will provide the APCM with TFH as per consent only and for your kind reference here we attach the PO of the same the in **ANNEXURE-1**.
 - Please also note that as per environment clearance we do not required alkali scrubber but by mistake while issuing CCA alkali scrubber mentioned in CCA. We request you to please remover the same from our CCA while issue renewal CCA.
- 3. Submit the data of last 3 three months for production, raw materials, water consumption, w/w generation, hazardous waste generation/Disposal/Stock**
 - With regards to this matter, here we attach the last three months data of production, raw materials, water consumption, and w/w generation hazardous waste generation/Disposal/Stock and acid purchase information in **ANNEXURE-2**.

So, kindly consider all above in your record.if you require any more details or clarification, please inform us.

Thanking you
Yours faithfully

For, Aries Colorchem Pvt. Ltd.

Authorized Signatory



Bluwick Blholes
Post Received
Gujarat Pollution Control Board
BHARUCH

Aries Color Chem Pvt. Ltd. Saykha Plant -PCB ID-65170

1. PRODUCTION DETAILS LAST 3 MONTH :-

ALL QTY. IN MT

Sr. No.	Name of Product	JULY-2025	AUGUST-2025	SEPTEMBER-2025
1.	DYES INTERMEDIATES	578.319	612.025	520.763

2. WATER CONSUMPTION DETAILS LAST 3 MONTH :-

ALL QTY. IN KL

Sr. No.	Description	JULY-2025	AUGUST-2025	SEPTEMBER-2025
1.	GIDC Fresh Water Consumption	3581	4227	3930

3. WASTE WATER GENERATION DETAILS LAST 3 MONTH :- ALL QTY. IN KL

Sr. No.	Description	JULY-2025	AUGUST-2025	SEPTEMBER-2025
1.	Waste Water Generation Details (MEE Feed)	3414	3849	3495

4. WASTE WATER DISPOSAL DETAILS LAST 3 MONTH :- ALL QTY. IN KL

Sr. No.	Waste Water Disposal	JULY-2025	AUGUST-2025	SEPTEMBER-2025
1.	Waste Water Disposal to Spray Dryer after MEE	1321	1437	1304
2.	Waste Water Disposal to CETP Saykha	2272	2381	1860

5. FUEL (COAL) CONSUMPTION DETAILS LAST 3 MONTH :- ALL QTY. IN MT

Sr. No.	Description	JULY-2025	AUGUST-2025	SEPTEMBER-2025
1.	Fuel (Coal) Consumption Details	1257	1411	1337

6. DETAILS OF HAZARDOUS WASTE DISPOSAL LAST 3 MONTHS:


Month	Gypsum Sludge	Gypsum Sludge (Category =26.1)	Iron Sludge	Iron Sludge (Category = 26.1)	Spray Dryer Sludge	Spray Dryer Sludge (Category = 35.3)	Spent HCL 30%	Spent HCL 30% (Category = 26.3)
	Qty. in MT	Qty. in MT	Qty. in MT	Qty. in MT	Qty. in MT	Qty. in MT	Qty. in MT	Qty. in MT
	GENERATION	DISPOSAL	GENERATION	DISPOSAL	GENERATION	DISPOSAL	GENERATION	DISPOSAL
JULY-2025	1426.000	1012.440	279.000	0.000	442.000	0.000	141.400	150.340
AUGUST-2025	1693.000	1251.490	316.000	0.000	506.000	0.000	137.000	118.050
SEPTEMBER-2025	1568.000	1587.800	291.000	0.000	464.000	0.000	97.100	94.210

- Gypsum Sludge and Iron Sludge is sold to Cement Industries and ETP/Spray Dried Sludge is disposed to approve TSDF site.
- We are the member of TSDF sites of BEIL, Dahej and Safe ENVIRO Jambusar and Shesh Enviro, Saykha

7. RAW MATERIAL CONSUMPTION DETAILS LAST 3 MONTHS:ALL QTY. IN MT

SR. NO.	RAW MATERIAL NAME	Jul-25	Aug-25	Sep-25
1	NAPHTHALENE	114.412	132.026	116.600
2	SULPHURIC ACID	349.950	419.950	333.506
3	OLEUM	322.287	383.446	334.974
4	NITRIC ACID	139.064	162.000	126.900
5	LIME STONE POWDER	786.760	1302.370	867.430
6	CAST IRON POWDER	114.750	132.100	94.600
7	SODA ASH	148.800	169.850	121.100
8	CAUSTIC SODA FLAKES	268.850	320.600	165.500
9	METHANOL	23.171	28.474	15.219
10	CAUSTIC SODA LYE	190.176	190.690	157.217
11	GLAUBBER SALT	250.000	299.000	235.000
12	SPENT ACID	1288.600	1519.600	876.000
13	ACETANILIDE	155.000	155.000	120.000
14	CHLORO S ACID	495.052	502.157	388.800
15	THYNIL CHLORIDE	141.900	142.720	111.600
16	SBS POWDER	16.900	11.900	9.050
17	ETHYLENE OXIDE	82.150	83.150	58.700
18	ACTIVATED CARBON	5.425	4.890	2.600
19	ACETIC ACID	53.712	66.810	42.716
20	ANILINE OIL	112.019	105.054	91.057
21	TOLUNE	0.800	0.750	0.650
22	ACETIC ANHYDRIDE	4.000	3.750	3.250

ARIES COLORCHEM PVT LTD.

PURCHASE ORDER					
To, Advantech Engineering Plot No. 96/2, Shed No. 221, Pushkar Industrial Estate, Phase – I, G.I.D.C., Vatva, Ahmedabad - 382445 Attn. Mr. Mithilesh Shukla			Purchase Order No. → 01/ADV		
			Date → 11.10.2025		
			Your Quotation No. →		
			Date → 11.10.2025		
We Are Pleased To Place An Order For The Below Mentioned Items ;					
Sr. No.	Item Code	Description	Unit	Qty.	Rate Rs.
01	Erection	1. Bag Filter in Thermic Fluid Heater (Technical & Work details as per your Quotation) All other terms & conditions as per your quotation	No	01	3,00,000/- As per Quote
Total Amount In Rs. →					3,00,000/-
Please Note That All The Supplies Must Be Accompanied With Delivery Challan And Bill With Clear Demarcation Of Our Purchase Order No.					
Delivery Period		: 15 days			
Payment Terms		: Immediately			
Mode of Despatch		:			
Despatch Arrangement		: By US / You			
Method of Product Approval		: Inspection At Our End.			
Requirement of Test Certificate		: Yes / No			
Insurance		: By US / You / Not Applicable			
Despatch Destination		: At Plot No. DP/56 & DP/57, Road No. 30, Nr. G.I.D.C., Water Tank, Saykha Industrial Estate, At & Po: Saykha, Dist. Bharuch			
* We Reserve The Rights To Reject The Material Not Confirming To The Specification As Mentioned In This Purchase Order.					
* Short / Excess Qty. Shall Be Accepted By Us On Prior Consent Taken By Us.					
* Any Dispute Arising Out Of Our Order Shall Be Subject To Jurisdiction Of Competent Court Within The District Of Ahmedabad					
GSTIN : 24AAHCA7021M2ZO			For, Aries Colorchem Pvt. Ltd.  Authorized Signatory		

FACTORY ADDRESS: PLOT NO. DP/56 & DP/57, Road No. 30, Nr. G.I.D.C., Water Tank, Saykha Industrial Estate, At & Po: Saykha, Dist. Bharuch
REGD. OFFICE: C-1/260, PHASE – II, G.I.D.C., VATVA, AHMEDABAD – 382445 TEL.NO. 079-29706296,
9909916784, 9909993191 E-MAIL: saykha@ariesgroup.in, info@ariesgroup.in



TO,
THE REGIONAL OFFICER,
THE REGIONAL OFFICE,
Gujarat Pollution Control Board
Bharuch

DATE: 24.12.2025
PCB ID: 65170

Subject: Submission of required details & compliance of instructions as per visit notice

Respected Sir,

With due respect, we would like to inform you that GPCB officer had come to visit our unit on date 22.12.2025 regarding Hon'ble NGT OA No. 128 of 2025 (WZ). They have given us some suggestions & instructions which have been followed by us as mention below:

1. **Today your Unit is visited with specific reference to Hon'ble NGT OA No. 128 of 2025 (WZ)**

➤ With regards, we welcome your visit in our unit.

2. **During visit found that H Acid and Vinyl Sulphone Ester (VA) Acetanilide production is going on. As informed by you that you are manufacturing H Acid, VS and Acetanilide since long time. Give clarification that are you manufacturing any other product or not and give clarification for EMS system for any other product.**

➤ We hereby inform you that at present since long time we are manufacturing only H Acid, Vinyl Sulphone and Acetanilide only. We are not manufacturing any other product in this unit. We will reduce the production of above mentioned product if we plan to produce any other product for using the same EMS system.

3. **Make arrangement as per consent dated 29.01.2024 condition No. 3.6 for treated waste water storage (in case of emergency).**

With regards to the above we would like to submit that we are having consent for disposal of 114.40 KI low concentrated waste water to CETP Saykha. We have provided Treated Waste Water RCC tank with capacity of 200 KI, followed by HDPE overhead tank to the CETP Discharge, which is fulfill the requirement of condition No. 3.6 of consent dated 29.01.2024. We will provide additional storage tank if required in future.

SB/wif 26/12/25
Post Received
Gujarat Pollution Control Board
BHARUCH

4. Install flow meter on inlet of low COD ETP and maintain records for the same.

- With regards to this matter, we have installed flow meter on inlet of low COD ETP or your kind reference here we attach the photograph of the same in **ANX-01.**
- We assure you that we will maintain the record for the same.

5. Leakage found in some pumps installed in H Acid and VS manufacturing plant on ground floor plant. Repair the same improve housekeeping of the said area.

- We have Repair the leakage in pumps installed on ground floor of H Acid and VS plant and also we will moped our plant on regular basis for good housekeeping.

6. Take corrective steps on during visit smell observed due to fugitive emission in back side of VS plant due to gland leakage of Aniline storage tank pump.

- With regards we have immediately replaced the gland of the said pump and controlled the leakage immediately. We enclosed herewith photographs for the same in **ANX-02.**

7. Improve Housekeeping in back side of H Acid Plant new LSP yard.

- We have cleaned the area near LSP storage yard and keep the same clean in future also. We enclosed herewith photographs for the same in **ANX-03.**

8. Dispose the Hazardous storage area Gypsum Sludge, Iron sludge and Spray Dryer salt in huge quantity found stored as per condition of consent.

- As you may be aware that this year monsoon period was too long and due to this TSDF and the facilities started too late. We are regularly disposing the same as per condition of consent.
- We assure you that we will disposed the hazardous waste as per the consent condition. Details of Hazardous Waste disposal enclosed in para 10 below.

9. To understand easily required print the names in ETP area, Process stack with scrubber system, Hazardous storage area, MEE, Spray Dryer area with capacity and put flow diagram to understand easily.

- With regards to this matter, we have printed names in all ETP area, Process Stack with scrubber system. Hazardous Storage area, MEE, Spray Dryer with capacity and also put flow diagram in the area and for your kind reference here we attach the photograph of the same in **ANX-04.**

10. Provide details of Production, RM, Water Consumption, Waste Water generation, Disposal, fuel consumption, Hazardous waste generation – disposal / reuse for last three months.

- Please find enclosed herewith details of Production, RM, Water consumption, waste water generation, disposal, fuel consumption, and Hazardous waste generation – disposal / Reuse in ANX-05.

11. Comply with pending compliance of previous instructions if any.

- With regards, we are already complying and working under the condition of board.

So, kindly consider all above in your record. if you require any more details or clarification, please inform us.

Thanking you

Yours faithfully,

For, Aries Color Chem Pvt. Ltd.

Authorized Signatory



Encl A/a

C C to Unit Head, Bharuch, GPCB, Head Office, Gandhinagar

Aries Color Chem Pvt. Ltd. Saykha Plant -PCB ID-651701. PRODUCTION DETAILS LAST 3 MONTH :-

ALL QTY. IN MT

Sr. No.	Name of Product	SEPTEMBER-2025	OCTOBER-2025	NOVEMBER-2025
1.	DYES INTERMEDIATES	520.763	446.094	602.451

2. WATER CONSUMPTION DETAILS LAST 3 MONTH :-

ALL QTY. IN KL

Sr. No.	Description	SEPTEMBER-2025	OCTOBER-2025	NOVEMBER-2025
1.	GIDC Fresh Water Consumption	3581	3634	3821



3. WASTE WATER GENERATION DETAILS LAST 3 MONTH :- ALL QTY. IN KL

Sr. No.	Description	SEPTEMBER-2025	OCTOBER-2025	NOVEMBER-2025
1.	Waste Water Generation Details (MEE Feed)	3495	3180	3800

4. WASTE WATER DISPOSAL DETAILS LAST 3 MONTH :- ALL QTY. IN KL

Sr. No.	Waste Water Disposal	SEPTEMBER-2025	OCTOBER-2025	NOVEMBER-2025
1.	Waste Water Disposal to Spray Dryer after MEE	1304	1297	1476
2.	Waste Water Disposal to CETP Saykha	1860	2255	2059

5. FUEL (COAL) CONSUMPTION DETAILS LAST 3 MONTH :- ALL QTY. IN MT

Sr. No.	Description	SEPTEMBER-2025	OCTOBER-2025	NOVEMBER-2025
1.	Fuel (Coal) Consumption Details	1337	1076	1024



6. DETAILS OF HAZARDOUS WASTE DISPOSAL LAST 3 MONTHS:

Month	Gypsum Sludge	Gypsum Sludge (Category =26.1)	Iron Sludge	Iron Sludge (Category = 26.1)	Spray Dryer Sludge	Spray Dryer Sludge (Category = 35.3)	Spent HCL 30%	Spent HCL 30% (Category = 26.3)
	Qty. in MT	Qty. in MT	Qty. in MT	Qty. in MT	Qty. in MT	Qty. in MT	Qty. in MT	Qty. in MT
	GENERATION	DISPOSAL	GENERATION	DISPOSAL	GENERATION	DISPOSAL	GENERATION	DISPOSAL
SEPTEMBER-2025	1568.000	1557.800	291.000	0.000	464.000	0.000	97.100	94.210
OCTOBER-2025	1365.000	2065.790	258.000	82.180	417.000	575.950	72.200	78.000
NOVEMBER-2025	1591.000	995.860	273.000	205.580	457.000	1392.07	127.300	124.000

- Gypsum Sludge and Iron Sludge is sold to Cement Industries and ETP/Spray Dried Sludge is disposed to approve TSDF site.
- We are the member of TSDF sites of BEIL, Dahej and Safe ENVIRO Jambusar and Shesh Enviro, Saykha



7. RAW MATERIAL CONSUMPTION DETAILS LAST 3 MONTHS:

ALL QTY. IN MT

SR. NO.	RAW MATERIAL NAME	Sep-25	Oct-25	Nov-25
1	NAPHTHALENE	116.600	118.900	105.600
2	SULPHURIC ACID	333.506	393.099	321.976
3	OLEUM	334.974	341.532	302.184
4	NITRIC ACID	126.900	125.400	108.000
5	LIME STONE POWDER	867.430	863.170	784.450
6	CAST IRON POWDER	94.600	90.200	83.600
7	SODA ASH	121.100	112.300	125.200
8	CAUSTIC SODA FLAKES	165.500	158.700	160.450
9	METHANOL	15.219	15.166	14.606
10	CAUSTIC SODA LYE	157.217	138.080	191.760
11	GLAUBBER SALT	235.000	230.000	195.000
12	SPENT ACID (Captive)	876.000	728.450	793.050
13	ACETANILIDE	120.000	115.000	160.000
14	CHLORO S ACID	388.800	369.800	518.200
15	THYNIL CHLORIDE	111.600	100.400	141.500
16	SBS POWDER	9.050	6.200	11.600
17	ETHYLENE OXIDE	58.700	53.500	75.250
18	ACTIVATED CARBON	2.600	2.100	4.200
19	ACETIC ACID	42.716	38.734	43.206
20	ANILINE OIL	91.057	77.042	119.035
21	TOLUNE	0.650	.550	.850
22	ACETIC ANHYDRIDE	3.250	2.750	4.250





ANNEXURE-R-2

Test Report No. : 65478 Date: 10/06/2026

1. Name of the Customer : Aries Color Chem Pvt. Ltd.(65170)
2. Address : ,, Plot No: DP 56 \u0026 57,Saykha Industrial Estate - GIDC:
Bharuch, Village: Sayakha, TA: Vagra Tal: Bharuch Dist: Bharuch
Pin: 392001
3. Type of Sample : REP
4. Sample Collected By : 447 - R.K. MAHETA,SO
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 2759468
7. Date & Time of Collection & Inwarding : 27/05/2026 11:40 to 27/05/2026 11:40 & 29/05/2026
8. Date of Start & Completion of Analysis : 29/05/2026 & 10/06/2026
9. Sampling Point : From final outlet of ETP.
10. Flow Details (Remarks) : Yes
11. Mode of Disposal : into CETP throuh pumping station.
12. Ultimate Receiving Body : Sea
13. Temperature on Collection : 34 & pH Range on pH Strip : @ 7 to 8 on pH strip
14. Carboys Nos : Barcoade
15. Parameters : 11
16. Remarks

Sr No	Parameter	Unit	Test Method	Range Of Testing	Result
1	1 - Temperature	Centigrade	IS: 3025 (Part - 9) - 1984 (Reaffirmed 2006)	Ambient oC - 60 oC	34
2	2 - pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 - 14 pH value As on digital pH meter.	7.54
3	3 - Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1- 500 hazen	500
4	9 - Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Methods 22nd edi.)2012	10 - 200000 mg/L	1514
5	11 - Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Methods 22nd edi.)2012	2 - 10000 mg/L	14
6	13 - Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standard Methods 22nd edi.)-2012	1 - 2000 mg/l.	14
7	25 - Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard Methods 22nd edi.)-2012	1 - 50000 mg/l	408
8	26 - Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	276
9	35 - Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2012	5.0- 50000 mg/l	42
10	36 - Oil & Grease	mg/l	Liquid - Liquid Partition Gravimetric method. (5520 B APHA Standard Methods 22nd edi.)-2012	01 - 1000 mg/l	BDL

11	55 - B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed 1999)-2009	05–50000 mg/l	7.6
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Laboratory Remarks : Approved By:558-Riddhi N.Kiri, SSO Dt.: 10/06/2026

Riddhi N.Kiri, SSO

Note :

1. The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied
2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat jurisdiction only.
6. Permissible Limits : as per Schedule VI of EPA Rules, 1986 as amended by second and third amendment 1993 for Effluents.
7. Physicochemical and microbiological parameters, Std. Methods for water and waste water-24th Edition by APHA.
8. Bioassay test (toxicity) – IS:6582: part-2: 2001; Reaffirmed 2007.

-----End Of Report-----

